

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.206 - C.P. (IB)/171(AHM)2023
Item No.207 – IA 1430 of 2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

STATE BANK OF INDIA
VS

ALIBEN SHAMLABHAI MOVANIYA

.....Applicant

.....Respondent

Order delivered on 20/12/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Biju A. Nair, Adv.
For the RP : Mr. Saurabh Rachchh, Adv.
For the Personal Guarantor : Mr. Monaal Davawala, Adv.

ORDER

Ld. Counsel for the respondent seeks time to file reply. Reply to be filed within one-week.

List for further consideration on 02.01.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)